

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA-302/2017**

**New Delhi, this the 25<sup>th</sup> day of January, 2017**

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

Smt. Moti Jhari, aged 58 yrs,  
W/o Late Sh. Paras Nath,  
R/o Qtr. No. 1787, Type-II,  
Laxmi Bai Nagar,  
New Delhi-110023.

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Applicant

(through Sh. B.L. Wanchoo)

Versus

1. Secretary,  
Government of India,  
Ministry of Urban Development,  
Nirman Bhawan, New Delhi.

2. Estate Officer,  
Directorate of Estates,  
Nirman Bhawan, New Delhi.

3. Secretary,  
Government of India,  
Ministry of Commerce & Industry,  
Department of Commerce,  
Udyog Bhawan, New Delhi.

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Respondents

**ORDER(ORAL)**

After arguing for some time, learned counsel for the applicant has sought leave of this Tribunal to withdraw this OA to approach appropriate forum.

2. Accordingly, this OA is dismissed as withdrawn with liberty as prayed.

**(Shekhar Agarwal)  
Member (A)**

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